5215 Oral Answers

Member was referring to capital output ratio which is always being worked out to the extent possible. It is indeed very necessary.

PILOT PLANTS EXTRACTING URANIUM ORE FROM COPPER TAILINGS

*655. SHRIMATI SAVITRY DEVI NIGAM: Will the PRIME MINISTER be pleased to state:

(a) the progress so far made in respect of the two pilot plants for extracting uranium ore from copper tailings and other low grade deposits; and

(b) the quantity of titanium sponge produced from rutile ilmenite sands in the year 1956-57?

THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) There is only one Pilot Plant at Ghatsila for extracting uranium from copper tailings and other low grade ores. Trial runs are at present being conducted at the Plant.

(b) No titanium sponge is at present being produced in India.

SHRIMATI SAVITRY DEVI NIGAM: May I know whether ilmenite sand used for producing titanium sponge is exported to other countries and the names of the countries to which it is exported?

SHRIMATI LAKSHMI MENON: Ilmenite sand is allowed to be exported; it is also supplied to Messrs. Travancore Titanium Products Ltd. for the manufacture of titanium dioxide.

SHRIMATI SAVITRY DEVI NIGAM: May I know whether any funds were set apart by the Government for producing titanium sponge?

SHRIMATI LAKSHMI MENON: A provision of Rs. 5 lakhs was made for setting up a plant in the Budget of 1956-57.

SHRIMATI SAVITRY DEVI NIGAM: May I know the reasons why this scheme was dropped?

SHRIMATI LAKSHMI MENON: For two reasons. Firstly, there was no demand for titanium metal in this country and secondly the Department of Atomic Energy was preoccupied with its own work.

वीजा पर उत्तर प्रदेश में आये पाकिस्तानी

*६४६, श्री नवाव सिंह चौहान : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) उत्तर प्रदेश के बुलंदशहर, मुरादाबाद, शाहजहांपुर, मेरठ व बरेली जिलों में इस समय कितने पाकिस्तानी बीजा लेकर ग्राये हये हैं ;

(स) इन पाकिस्तानियों में ऐसे कितने हैं जो बीजा की ग्रवधि समाप्त हो जाने पर भी उपरोक्त जिलों में ठहरे हुये हैं ; मौर

(ग) सरकार इस बारे में क्या कदम उठा रही है ?

f [PAKISTANIS ON VISAS IN U.P.

•656. SHRI NAWAB SINGH CHAUHAN: Will the PRIME MINISTER be pleased to state:

(a) the number of Pakistanis possessing temporary permits, who are at present staying in Bulandshahr, Moradabad, Shahjahanpur, Meerut and bareilly district of Uttar Pradesh;

(b) the number of those Pakistanis who are staying in the above districts even after the expiry of the period for which visas were issued to-them; and

(c) what steps are being taken by Government in this regard?]

*[] English translation.

वैदेशिक कार्य उपमंत्री (श्रीमती लक्ष्मी मेनन): (क), (ख) ग्रौर (ग). यह सूचना उतार प्रदेश की सरकार से इकट्ठी की जा रही है।

|[THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON) : (a), (b) and (c). The information is being collected from the Government of Uttar Pradesh.]

श्री नवाब सिंह चौहान : क्या वजह है कि यह बात उत्तर प्रदेश की सरकार से पूछी जा रही है जब कि वीजा केन्द्रीय सरकार देती है ? वीजा में यह लिखा रहता है कि यह शख्स किस जिले को जाने वाला है और लौटकर कहां जायेगा । केन्द्रीय सरकार क्यों नहीं इसका पता लगा सकी है ?

SHRIMATI LAKSHMI MENON: Sir, the visa is given by our High Commission in Pakistan and there is no checking after they leave the check-post as to where they go.

श्री नवाब सिंह चौहान : मेरे कहने का मतलब यह है कि जब वीजा लिया जाता है तो यह उसमें पहले से बतला दिया जाता है कि वह द्यादमी कहां जायेगा और लौटकर कहां जायेगा तो फिर इस चीज का पता उस विभाग से क्या लगाया नहीं जा सकता वा ?

SHRIMATI LAKSHMI MENON: Evidently, it is not available with the Central Government and that is why we are asking the Uttar Pradesh Government to supply the information.

श्री नवाब सिंह चौहान : रोजाना यह मवाल उठ रहा है कि हजारों पाकिस्तानी यहां आ रहे हैं तो क्या केन्द्रीय सरकार ने राज्य सरकारों को उसके माहवारी आंकड़े भेजने के लिये हिदायत नहीं की है ?

+[] English translation.

SHRIMATI LAKSHMI MENON: It is not done; that is why . . .

SHRI V. K. DHAGE: The question was this. What is the Government of India doing in order to collect this information? Have they given any instructions to the State Government to supply the information from month to month to them with regard to this affair?

SHRIMATI LAKSHMI MENON: I do not know.

SHRI D. A. MIRZA: Will the Gov-ernment of India consider the request of those Pakistanis who were once citizens of India, if they want to . . .

MR. DEPUTY CHAIRMAN: That does not arise from this question.

श्री नवास सिंह चौड़ान : जो पाकिस्तानी अपने वीगा की अवधि खत्म हो जाने के बाद भी यहां रह जाते हैं, उहें रस देश से बाहर भेजने के बारे में क्या प्रोसीजर है ?

SHRIMATI LAKSHMI MENON: There is the Foreigners Law (Amendment) Ordinance by which if they are brought to the notice of the Government or the authorities they can be deported.

SHRI JASWANT SINGH: We know very well that there is large-scale infiltration into India by Pakistanis and mostly it is done by taking out visas and then overstaying here. May I know what steps the Government are taking to see that such a thing does not happen?

SHRIMATI LAKSHMI MENON: I have just answered that question. If it is brought to the notice of the authorities, they can be deported imder the Foreigners Law (Amendment) Ordinance. 5219 Oral Answers

SHRI V. K. DHAGE: The point is that there are a certain number of people who are overstaying and that is within the knowledge of the Government of India. Having come to know that, what is the Government doing in order to see that they do not overstay?

SHRIMATI LAKSHMI MENON: That is exactly what I a. swered. Tf it is brought to the notice of the authorities, they can be deported.

SHRI V. K. DHAGE: But having known that there are people who are overstaying what have the Government of India done to deport them?

SHRIMATI LAKSHMI MENON: Evidently, the Government of India do not know that they are here without visas.

SHRI D. A. MIRZA: The whole thing is they want to continue their stay and . . .

MR. DEPUTY CHAIRMAN: Order, order. Next question.

उत्तर कोरिया से व्यापार समझौता

*६४७. श्री नवाब सिंह चौहान : क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि गत भ्रगस्त मास में उत्तर कोरिया के व्यापार प्रति-निधि-मण्डल व भारत के राज्य व्यापार निगम के बीच दोनों देशों के मध्य व्यापारिक सम्बन्ध सुदृढ़ करने के बारे में बातचीत हुई थी; यदि हां, तो उसका क्या परिणाम निकला; और

(ख) इन बातों के फलस्वरूप क्या क्या और कितना कितना सामान उत्तर कोरिया भेजा जायगा श्रीर क्या क्या तथा कितना कितना सामान वहां से आयेगा ?

to Questions 5220

f [Trade Agreement with North Korea

•657. SHRI NAWAB SINGH CHAUHAN: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that negotiations were held during August last between the Trade Delegation from North Korea and the State Trading Corporation of India in regard to strengthening of trade relations between the two countries; if so, with what result; and

(b) what are the articles and their quantities which will be sent to North Korea and wice *versa* as a result of these negotiations?]

दाणिज्य मंत्री (श्री एन० कानूनगो) : (क) जी हां। व्यापार प्रतिनिधि मंडल के नेता और स्टेट ट्रेडिंग कारपोरेशन आफ इंडिया के मैनेजिंग डाइरैक्टर के मध्य पत्रों का स्रादान प्रदान हुआ था जिनमें कोरिया के लोकतन्त्रात्मिक जनगणराज्य और भारत के मध्य व्यापार प्रवन्ध की रूप रेखा निर्धारित की गई थी।

(ख) दोनों देशों के बीच आने जाने वाले प्रस्तावित सामान की एक सूची सदन की मेज पर रख दी गई है। दोनों तरफ के व्यापारिक संगठनों के बीच वातचीत होने के पदचात् यथासमय वस्तुओं के परिणाम निर्धारित किये जायेंगे

विवरण

भारत से कोरिया के लोकात्मक जनगरा-राज्य को निर्मारा की जान वाली बस्तयें

जूट का	सामान	
चाय		
काफी*		201
चपड़ा		
ग्रञ्जक	7	
खनिज	मेंगनीज*	
बनस्पति	तेल	

†[]English translation.